

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Anada Vikatan Productions Pvt Ltd
Vs
Fair Beat Herbals Cosmetics Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/1(CHE)/2023

(IA/MA) APPLICATION NUMBERS

Cont.P/4(CHE)/2024 IN IA/2214/2023

ORDER

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant.

Ld. Counsel Ms. Varsha for the Respondent No. 1 and 2.

Ld. Counsel for the Respondent accepts notice and seeks time to file Reply.

Two weeks time is granted to Ld. Counsel for the Respondent to file Reply and serve copy on the Counsel for the Applicant.

List the application for hearing on **28.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)